

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 6561/2004

M/S. ESCORTS LTD.

Appellant(s)

VERSUS

COMMNR. OF CENTRAL EXCISE, FARIDABAD Respondent(s)
(With appln. For ex parte stay and office report)

WITH

C.A. No. 457/2006

(With Office Report)

C.A. No. 9469-9470/2010

Date : 22/04/2015 These appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE A.K. SIKRI
HON'BLE MR. JUSTICE ROHINTON FALI NARIMAN

For Appellant(s)

Mr. V.Lakshmikumaran,Adv.
Mr. M.P.Devanath,Adv.
Mr. Vivek Sharma,Adv.
Ms. L.Charanaya,Adv.
Mr. Aditya Bhattacharya,Adv.
Mr. R.Ramachandran,Adv.
Mr. Hemant Bajaj,Adv.
Mr. Ambarish Pandey,Adv.
Mr. Anandh K.,Adv.
Mr. Rajesh Kumar,Adv.

In CA 457/06

Ms. Meenaksi Arora,Sr.Adv.
Mr. Rahul Narayan,Adv.
Mr. Mohit Singh,Adv.

For Respondent(s)

In CA 6561/04&
457/06&App.in 9469-
70/2010Mr. Jaideep Gupta,Sr.Adv.
Ms. Nisha Bagchi,Adv.
Ms. Rashmi Malhotra,Adv.
Ms. Sujeeta Srivastava,Adv.
Ms. Pooja Sharma,Adv.
Mr. B. Krishna Prasad,Adv.Mr. Shyam Divan,Sr.Adv.
Mr. E.R.Kumar,Adv.

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Mr. Krishna Srinivasan,Adv.

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Suman Wadhwa

Date: 2015.04.22

Ms. Sanjana Ramachandran,adv.

16:46:37 IST

Reason:

Ms. Geethi Arya,Adv.
Mr. Abhishek Vinod Deshmukh,Adv.
Mr. Udayaditya Banerjee,Adv.
Mr. Sameer Parkh,Adv.for
M/s. Parekh & Co.

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UPON hearing the counsel the Court made the following

O R D E R

Hearing concluded.

Judgment reserved.

(SUMAN WADHWA)
AR-cum-PS

(SUMAN JAIN)
COURT MASTER